

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 66

Dated Guwahati, the 3rd September, 2022

The Gauhati High Court is pleased to issue the following guidelines regarding Protocol Services to Hon'ble sitting/ former Judges of the Supreme Court/ High Courts:-

1. The protocol services to the visiting former and sitting Hon'ble Judges of other High Courts shall be extended on reciprocal basis, i. e. similar protocol services as extended by those High Courts to the former and sitting Hon'ble Judges of the Gauhati High Court.
2. Hon'ble sitting Judges of the Supreme Court of India and Hon'ble sitting Chief Justices of High Courts shall be provided with a befitting chauffer driven vehicle over and above the State car, during their stay within the territorial jurisdiction of the Gauhati High Court or as per requirement.
3. Any request for allotment of vehicles, apart from airport transfer etc., by the former Hon'ble Judges of the Supreme Court of India and Gauhati High Court shall be accepted on fuel basis, for a period not exceeding 07 (seven) days at a stretch, subject to availability of vehicle/ chauffer, by following the criteria laid down in the Notification No. 50 dated 22-07-2020 of the Gauhati High Court.
4. Registrar (Administration) shall act as the Nodal Officer for the purpose of processing any request for protocol facility, within the ambit of Order No. 50 dated 22-07-2020, by any former Hon'ble Chief Justice and/ or former Hon'ble Judges of the Gauhati High Court.

By Order,

Sd/-

REGISTRAR GENERAL

Memo No. HC.III-01/2019/ 4245 /G Dated the 3rd September, 2022

Copy to:

1. The Secretary General, Hon'ble the Supreme Court of India, New Delhi.
2. The Registrar Generals, All High Courts of India.
3. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.

4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The OSD (Protocol), Gauhati High Court, Guwahati.
8. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati
10. The P.S. to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati
11. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati
12. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
13. The Court Manager, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The AO (J), Protocol Section, Gauhati High Court, Guwahati.
16. C.A. to Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL